

IN THE HIGH COURT OF JUDICATURE AT PATNA

TENDER NOTICE -16/2022-23(Purchase Cell)

Quotation are invited from reputed firms/ suppliers/ electric shops for repairing of 22 pcs. mist air fans.


Interested firm/ suppliers/ electric shops may visit the Court during office hours to inspect the mist air fans.

The firm/supplier should have financial capacity to execute the repairing of aforesaid article.

The tender must reach this Court **within 02 weeks i.e till 05 PM on 28.02.2023**. Quotations received after stipulated time/date shall not be entertained. This tender notice can also be downloaded from the website of Patna High Court: **-<http://patnahighcourt.gov.in>**

Terms and Conditions:-

- (i) Proof of Registration of firm/supplier as per Government rule.
- (II) The parts to be changed, if required, should be genuine.
- (III) The rate quoted in tender should be inclusive of all taxes and other charges, if any.
- (IV) No advance payment shall be made.
- (V) The Court reserves the right to accept or reject any or all quotations without assigning any reason.
- (VI) The firm shall submit the bill in duplicate after repairing of aforesaid articles.
- (VII) Payment will be made in account of the firm after due verification of repaired mist air fans by Court's Electrician.
- (VIII) The firm have to provide one year warranty after repairing of mist air fans.
- (IX) Any query, regarding this tender may be made from Purchase Cell during office hours.


O.S.D
Patna High Court
10-02-23